

**LOK SABHA
UNSTARRED QUESTION NO. 2352
TO BE ANSWERED ON 31st JULY, 2017**

ALLOCATION OF KEROSENE

2352. SHRI ARJUN LAL MEENA :

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the Government has released the quota of kerosene for second fortnight of last month of current quarter or last week of the next quarter to Rajasthan; and
- (b) if so, the details thereof and if not, the reasons therefor along with reasons for reduction in kerosene quota to Rajasthan?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM &
NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) & (b) : The Government of India (Ministry of Petroleum and Natural Gas) makes gross allocation of PDS Kerosene to States/UTs including Rajasthan for the purpose of cooking and lighting only on quarterly basis. Accordingly, the Ministry has issued order dated 16.6.2017 for allocation of 64992 KL of PDS Kerosene to Rajasthan for the current quarter (July – September, 2017). Further district-wise release of PDS Kerosene is done by the Public Sector Oil Marketing Companies (OMCs) on the basis of advice received by them from State Government. OMCs have informed that they receive district-wise allocation from the State Government normally by 12th of every month but they start releasing PDS Kerosene quota on 1st of every month up to 50% of the last year quota for corresponding month.

While deciding the quarterly allocation of PDS Kerosene of the States/UTs, the factors such as increase in domestic LPG/PNG connections, increase in electricity coverage, Non-lifting of PDS Kerosene quota by the concerned States/UTs etc. are taken into account.
